## CIRCULATION DATES FOR PRAECIPE RECEIVED ON 04/07/2025 CORAM: JUSTICE MADHAV J. JAMDAR [COURT ROOM NO.19]

SR. NO.	CASE NUMBER	NAME OF ADVOCATE	CIRCULATION DATE	REMARKS	
1.	Interim Application No.3503 of 2024	Raeesuddin Khan	15/07/2025	-	
2.	Criminal Application No.300 of 2024	Ajit Hariram Lakhani	25/07/2025	-	
3.	Criminal Application No.751 of 2024	Ajit Hariram Lakhani	25/07/2025	-	
4.	Interim Application No.1116 of 2025 Criminal Appeal No.687 of 2023	Mushahid R Khan	11/07/2025	-	
5.	Criminal Appeal No.443 of 2023	Amrish R Salunke	25/07/2025	-	
6.	Interim Application No.295 of 2025 with Interim Application No.296 of 2025 in Criminal Appeal No.1157 of 2025	Uday Prakash Warunjikar	18/07/2025	-	
7.	Interim Application No.2117 of 2025 in Criminal Appeal (St) No.8845 of 2025	Nitin Sejpal	11/07/2025	-	
8.	Second Appeal (St) No.27216 of 2024 with Interim Application (St) No.27632 of 2024	Aditi S Naikare	22/07/2025	-	
9.	Interim Application No.8499 of 2024 in Second Appeal No.84 of 2017	Avirat Ashok Sonawane	30/07/2025	-	
10.	Second Appeal No.807 of 2022	Abhishek R Patil	28/07/2025	-	
11.	Interim Application No.15039 of 2023 in Second Appeal No.1053 of 2004	Rohit D Joshi	07/07/2025	-	
12.	Interim Application (St) No.17752 of 2024 in Second Appeal No.241 of 2024	Umesh J Desai	29/07/2025	-	
13.	Interim Application No.14812 of 2024 in Second Appeal No.281 of 2023 with Connected Matters	Nandu Pawar	06/07/2025	-	
14.	Interim Application No.1466 of 2024 in Second Appeal No.102 of 2022	Priyal G Sarda	30/07/2025	Direction	
15.	Second Appeal No.831 of 2022	Chintan Shah	22/07/2025	-	
16.	Second Appeal (St) No.16608 of 2025	Kalpesh U Patil	04/08/2025	-	
17.	Second Appeal (St) No.21227 of 2024	Kalpesh U Patil	04/08/2025	-	
18.	Second Appeal No.133 of 2024	Kalpesh U Patil	28/07/2025	-	
19.	Second Appeal (St) No.9383 of 2025	B K Raje	28/07/2025	-	
20.	Second Appeal No.124 of 2022	Rushikesh C Barge	15/07/2025		

21.	Second Appeal No.707 of 2023	Dharmesh S Joshi	30/07/2025	Direction
22.	Second Appeal No.389 of 2013	Deepali Y Deherkar	29/07/2025	-
23.	Second Appeal No.200 of 2021 with Interim Application No.14 of 2021	Rati S Sinhasane	21/07/2025	-
24.	Interim Application (St) No.19779 of 2025 in Second Appeal (St) No.24859 of 2023	Shubham Vasekar	28/07/2025	-
25.	Interim Application (St) No.14985 of 2025 in Second Appeal (St) No.28557 of 2024	Satyajeet Anil Rajeshirke	21/07/2025	-
26.	Interim Application (St) No.21971 of 2025 in Second Appeal No.143 of 2004	Jay S Salunke	07/07/2025	Restoration
27.	Interim Application (St) No.7247 of 2024 in Interim Application (St) No.7255 of 2024 in Second Appeal (St) No.7245 of 2024	Imtiyaz Patel	22/07/2025	-
28.	Second Appeal (St) No.29988 of 2024	Imtiyaz Patel	22/07/2025	-
29.	Second Appeal (St) No.21063 of 2025	Vaibhav Y Kulkarni	22/07/2025	-
30.	Interim Application (St) No.19161 of 2025 in Second Appeal (St) No.13543 of 2023	Tejpal S Ingale	07/07/2025	Restoration
31.	Interim Application (St) No.19163 of 2025 in Second Appeal (St) No.13541 of 2023	Tejpal S Ingale	07/07/2025	Restoration
32.	Second Appeal No.162 of 2004	Tejpal S Ingale	23/07/2025	Direction
33.	Civil RPW STP/19024/2025 Siddhesh Paralkar v Prajakta Paralkar	Abhijit Sarwate	10/07/2025	-

1. Due to paucity of time, the matters on daily Board dated 4th July 2025 from Sr. Nos.18 to 80 (except Sr. Nos. 68 & 80) are adjourned as follows:

Sr. Nos.	Adjourn to
18-23	10/07/2025
24-29	11/07/2025
30-45	10/07/2025
46-60	11/07/2025
61-80	17/07/2025

2.	Ad-interim	or	interim	reliefs,	if	any,	that	are	operative	until	today,	will
	nue to opera								•		•	